

**ORDER passed in Original Application No. 768/2024**

**From :** Consultant Judicial-NGT(P.B.) <judicial-ngt@gov.in> Tue, Jul 16, 2024 12:42 PM  
**Subject :** ORDER passed in Original Application No. 768/2024 2 attachments  
**To :** Sh. RAJA CHATTERJEE Registrar <registrarngt-kolkata@gov.in>, Judicial Section <ngtjudicial-kolkata@gov.in>  
**Cc :** MS, CPCB <mccb.cpcb@nic.in>, rusovi1jhon@yahoo.com, npc2@yahoo.com, Ms Leena Nandan <secy-moef@nic.in>, Anil Kumar <ronez.sng-mef@nic.in>, ro nez shil <ro.nez.shil@gmail.com>, DC Wokha <dcwok-nl@nic.in>, Dr. Hemen Hazarika <iro.guwahati-mefcc@gov.in>  
**Reply To :** Consultant Judicial-NGT(P.B.) <judicial-ngt@gov.in>

Respected Sir/Madam,

I am directed to forward a copy of the **Petition & Order dated 08/07/2024 passed in Original Application No. 768/2024 News item titled "Plastic waste deposits in Doyang Dam to adversely impact humans and wildlife" appearing in Nagaland Tribune dated 02.06.2024.** . for your kind perusal & necessary action.  
for further correspondence please send all the documents on the new mail-id i.e.

**judicial-ngt@gov.in**

Kindly acknowledge the same.

भवदीय / Regards ☺

परामर्शदाता (न्यायिक) / Consultant (Judicial) ☺

राष्ट्रीय हरित अधिकरण / National Green Tribunal ☺

प्रधान न्यायपीठ / Principal Bench ☺

नई दिल्ली / New Delhi - 110001 ☺



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Plastic waste deposits in Doyang Dam.pdf  
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Nagaland

# Plastic waste deposits in Doyang Dam to adversely impact humans and wildlife

Wokha

BY NTN Correspondent | Sunday, 2 June, 2024



He stated that the trapped deers were unable to be rescued due to the risk of getting stuck in the quicksand themselves.

When queried about the community's efforts to tackle the problem, he acknowledged its enormity, asserting that it surpasses the village's capacity to address alone. Consequently, he issued a plea for government assistance in confronting the pressing environmental challenge.

Tags: #Wokha #Doyang Dam

## TOP NEWS



Massive search on after 25-year-old swept away at Dzuvürü Stream in Kohima  
Monday, 1 July, 2024



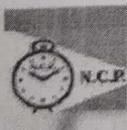
Lone INC councillor-elect in Mokokchung Municipal Council reaffirms commitment to serving her ward  
Sunday, 30 June, 2024



NDPP secures 13 Wards in Dimapur Municipal elections, 8 in East Dimapur Town Council  
Sunday, 30 June, 2024



Close contest between NDPP and NCP in Wokha Town Council polls; NPF seats deal in Bhandar  
Sunday, 30 June, 2024



NCP (Ajit Pawar) says winning 12 seats in Nagaland civic polls highlights Party's growing influence and acceptance in region  
Monday, 1 July, 2024

## NAGALAND



International Day Against Drug Abuse and Illicit Trafficking observed in Wokha  
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In a recent viral video, a substantial volume of plastic bottles were washed down streams and rivers, accumulating at Doyang Dam, sparking widespread concerns about significant plastic pollution in water bodies.

In this regard, Thun, ychumo Shidio, Chairman Biodiversity Management Committee, Pangti addressed the media persons on the alarming situation at Doyang Dam, where a substantial amount of plastic waste has accumulated, posing a significant threat to the local ecosystem. Shidio highlighted that during the monsoon season, plastic waste and tree logs from other Districts are carried downstream, ultimately collecting at Doyang Dam which is not only affecting and causing damages of boats and fishing nets but also polluting marine life, impacting the livelihoods of fishermen.

As the monsoon season gets over and the water recedes, the collected wastes are washed ashore contaminating the whole area, stated Shidio.

Furthermore, he also stated that the fishermen at Doyang reported to him that around ten boats were submerged in the river today alone. Citing that it is a regular occurrence, Shidio said, "Not only is this problem affecting the ecological cycle but it is also causing economic problems as the fishing nets of the fishermen gets destroyed which is their only source of income and survival. If this trend continues, it is going to become a huge challenge for human and marine life in the next 10 to 15 years, thus immediate action and steps needs to be taken."

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Shidio appealed to the concerned citizens to spread awareness and dispose off waste properly as it involves human survival. Additionally, he expressed hope that the Government also take step to contain this problem by establishing recycling plan at the Dam.

A conversation with Liponthung Lotha, Chairman of Aree Village, also highlighted the substantial accumulation of waste in the river, leading to a multitude of challenges. He informed that this incident occurs regularly every year during monsoon season, typically between June and July.

Citing the impact on both humans and wildlife, he recounted an incident where two deer got trapped while attempting to drink water.

Item No. 07

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 768/2024

News item titled "Plastic waste deposits in Doyang Dam to adversely impact humans and wildlife" appearing in Nagaland Tribune dated 02.06.2024.

Date of hearing: 08.07.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

**ORDER**

1. This Original Application is registered *suo-motu* on the basis of the news item titled "Plastic waste deposits in Doyang Dam to adversely impact humans and wildlife" appearing in Nagaland Tribune dated 02.06.2024.
2. The matter relates to the accumulation of plastic waste at the Doyang Dam in Wokha district of Nagaland. As per the article, in a recent video getting circulated, a substantial volume of plastic bottles being washed down streams and rivers can be seen getting accumulated at Doyang Dam. The article highlights that during the monsoon season, plastic waste and tree logs from other districts are carried downstream, ultimately collecting at Doyang Dam which is not only affecting and causing damages of boats and fishing nets but also polluting marine life, impacting the livelihoods of fishermen. As the monsoon season gets over and the water recedes, the collected wastes are washed ashore contaminating the whole area. Furthermore, it was reported that about ten boats were submerged in the river in a single day.

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3. The news item states that not only is this problem affecting ecological cycle but it is also causing economic problems as the fishing nets of the fishermen gets destroyed which is their only source of income and survival. The article further alleges that if this trend continues, it is going to become a huge challenge for human and marine life.

4. The above news item indicates violation of the provisions of the Environment Protection Act, 1986 and the Water (Prevention and Control of Pollution) Act, 1974.

5. The news item raises substantial issue relating to compliance of the environmental norms and implementation of the provisions of scheduled enactment.

6. Power of the Tribunal to take up the matter *suo-motu* has been recognized by the Hon'ble Supreme Court in the matter of "*Municipal Corporation of Greater Mumbai vs. Ankita Sinha & Ors.*" reported in 2021 SCC Online SC 897.

7. Hence, we implead the following as respondents in this matter:

- i. Central Pollution Control Board, Through its Member Secretary  
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
- ii. Nagaland Pollution Control Board, Through its Member  
Secretarty  
Signal Point, Dimapur, Nagaland - 797 112
- iii. Ministry of Environment and Forest, Regional Office  
Integrated Regional Office, Guwahati, 4<sup>th</sup> Floor,  
Housefed Building, G.S. Road Rukminigaon, Guwahati - 781022
- iv. Deputy Commissioner, Wokha  
DC Office, Tsumang Colony, Wokha Nagaland-797111



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8. Let notice be issued to the above Respondents for filing their response before the Eastern Zonal Bench of the Tribunal at least one week before the next dated of hearing.

9. Since the matter relates to the Eastern Zonal Bench, Kolkata, therefore, OA is transferred to the Eastern Zonal Bench for appropriate further action. Let the original record of this OA be transferred to the Eastern Zonal Bench, Kolkata.

10. List before Eastern Zonal Bench at Kolkata on 09.09.2024.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

July 08, 2024  
O.A. No. 768/2024  
HB